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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No. 509/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company	Prasana Marketing Pvt.Ltd.-Vs- Roc, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mohan Ram Goenka PC	Applicant Co	[Signature] 9/1/18
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ORDER

Ld. Pr. CS for the appellant is present and made a request that case may be adjourned as report from ROC yet to be received.

It appears that by our order dated 16/11/2017 ROC, West Bengal was directed to file detail paragraphwise reply within 2 weeks. Let reminder be issued to ROC, West Bengal to file detail paragraphwise reply within 15 days from today. Let this order be also communicated to ROC, West Bengal.

List it on 20/02/2018.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(V.P.Singh)
Member (J)